

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINISTRY OF RAINWAYS . & ORS.

Respondent(s)

(ONLY SLP (C) C.C. No. 18906 /2013 IS TO BE LISTED BEFORE
HON'BLE JUDGE - IN - CHAMBER, R.P. DATED 17.07.2019)

WITH

S.L.P. (C) ...CC No. 18906/2013 (XI)

IA No. 1/2013 - CONDONATION OF DELAY IN FILING)

Date : 30-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Ms. Sakshi Kakkar, AOR

For Respondent(s) Ms. Baby Devi Bonia, Adv.
Mr. Raj Bahadur, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

S.L.P. (C) ...CC No. 18906/2013

Ms. Sakshi Kakkar, Advocate-on-Record appears for petitioner
no.1. Service in relation to the said petitioner is complete.

Office to verify and proceed.

(ASHWANI KUMAR)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)